

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 75 of 2011

Dated : 19th January, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Union of India through Southern Railway ... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s): Mr. V.S.R. Krishna, Sr. Adv
Mr. Abhishek Yadav

Counsel for Respondent (s): Mr. G. Umapahty for TNERC
Mr. S. Vallinayagam for TNEB

ORDER

We have heard the learned counsel for the parties.

Post the matter for further hearing on **15.02.2012 at 2.30. p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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